

O.A. 83/2008.

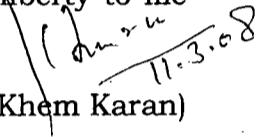
Dated: 11.3.2008.

Hon'ble Mr. Justice Khem Karan, Vice Chairman.

Shri Praveen Kumar appears for the applicant and Shri B.B. Tripathi holding brief of Shri Azmal Khan for the respondents.

The applicant has moved application for dismissing the O.A. as withdrawn but with liberty to file fresh one. Shri Praveen Kumar states that the applicant has been given to understand that the matter relating to his transfer will be reconsidered by the respondents. So he wants to withdraw this O.A. so as to create an atmosphere for such reconsideration.

The O.A. is dismissed as withdrawn but with liberty to file fresh one. No order as to costs.


(Khem Karan)

Vice Chairman